

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-4130/2015

New Delhi this the 15th day of January, 2016.

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Anuj Kumar Singh,
S/o Sh. Rishi Pal Singh,
R/o L-21 New Police Lines Kingsway Camp,
Delhi :110009,
Aged about 21 years.

(Candidate for the post of Constable (Exe.) (Male) ... Applicant
(By Advocate: Sh. Ajesh Luthra)

Versus

1. Commissioner of Police,
PHQ, MSO Building,
IP Estate, New Delhi.
2. Deputy Commissioner of Police,
Recruitment Cell,
New Police Lines,
Kingsway Camp,
Delhi. ... Respondents
(By Advocate: Sh. Amit Anand)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

Heard both sides.

2. When this matter is taken up for hearing, both the counsels agreed that the subject matter of this OA is squarely covered by decision of the Co-ordinate Bench of this Tribunal in OA No. 3657/2015 & OA No. 4258/2015 dated 08.01.2016 and a

copy of the same is also produced before us today alongwith the affidavit of the respondents.

3. In the circumstance, the OA is disposed of in terms of decision in OA No. 3657/2015 & OA No. 4258/2015 dated 08.01.2016. Let a copy of the said decision be enclosed to this Order. No costs.

(Shekhar Agarwal)
Member (A)

/ns/

(V. Ajay Kumar)
Member (J)